

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.09.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 710 of 2021	Mack Star Marketing Pvt. Ltd. Vs. Suraksha Asset Reconstruction Ltd.	Tine Abraham	
2.	Comp. App. (AT) (Ins) No. 715-718 of 2021	State Bank of India Vs. Ketul Ramubhai Patel, Interim Resolution Professional of Sintex BAPL Ltd.	Malak Bhatt	
3.	Comp. App. (AT) (Ins) No. 729 of 2021 (With Defects)	Rupinder Singh Gill Vs. Three C Universal Developers Pvt. Ltd. Through Resolution Professional Rakesh Kumar Gupta	Prachi Johri	

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By order of Hon'ble Officiating Chairperson

-sd/-

Registrar